NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

23

C.P No. 1419/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES:

Iresco Electricals Pvt. Ltd.

V/s

D. S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

1. Hargen Adv. for Ausgripta 1/6 Fin. Creditor Kharton & Co 2. Creditor Co 2. Creditor Rospondone

ORDER

CP No. 1419/I&BP/NCLT/MB/MAH/2017

At request of the party, list this matter on 04.01.2018.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)